

15-07-99

Due to the sad demise of Sri Mohd. Afzal, Adv., case is adjourned to 19-8-99 for hearing.

BOC

or
Pleadings are
Camp Court
17/8/99

19-8-99

Due to the sad demise of Hon'ble Mr. Justice L.P. Nigam (Retd.), case is adjourned to 25-10-99 for hearing.

BOC

25-10-99

for Mr. D.C. Verma, JM.
for Mr. A.K. Mishra, AM

None for applicant.
Shri Anil Saini for respondent.
As none is present to prosecute the case, the OA is dismissed for default.

or
order dt 25/10/99
before an AM
to the parties.
15/11/99

A

AM

JM